

(a) whether Government have seen a news-item entitled "Ecological crisis grips China" appearing in the 'Economic Times' dated 19 February, 1990:

(b) if so, whether a similar crisis has already developed in India or is likely to develop in future; and

(c) if so, whether Government propose to request the UNDP to make a similar study in India, starting with a study of Ganga Action Plan Project?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) Several preventive and curative measures have been initiated to control pollution and degradation of environment. As these measures are implemented effectively such a crisis is unlikely to occur in India.

(c) No, Sir.

One-Rank-one-Pension Scheme

5999. SHRI NARASINGRAO SURYA-WANSHI: Will the PRIME MINISTER be pleased to refer to the reply given on 2 April, 1990 to Unstarted Question No. 3088 regarding amendment to rules to implement One-Rank-One-Pension Principle and state:

(a) whether the Committee has since submitted its report:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c): The Committee has completed its deliberations and its report is now under preparation.

Regional Council For Jammu and Kashmir

6000. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to form a Regional Council for Jammu and Kashmir to remove the regional imbalance; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

[Translation]

Notices to Industries in Nasik

6001. SHRI KISANRAO BABURAO BANKHELE: Will the PRIME MINISTER be pleased to state:

(a) the number of industries at Saspur Auband (Nasik) to whom notices have been served for causing excessive pollution;

(b) the number of industries on which penalties have been imposed;

(c) the number of industries which have installed anti-pollution equipment; and

(d) the steps taken by the Government so far to control pollution by industries in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). No notices have been served on the industries at Saspur Auband (Nasik) for causing excessive pollution.

(c) All eighteen major units have installed effluent treatment plants.

(d) The Maharashtra Pollution Control Board monitors pollution levels to check that the prescribed standards are being met by the industrial units.

[English]

New Caves in Ellora

6002. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to State:

(a) whether Indian archaeologists have discovered new caves in Ellora (Maharashtra);

(b) if so, the number of such caves; and

(c) their historical importance, if any?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Yes, Sir. Twenty-eight new caves have been noticed at Ellora, District Aurangabad, Maharashtra by Archaeological Sur-

vey of India.

(c) The find throws light on the development of rock-cut art-forms, especially pertaining to smaller shrines and disposition of sculpture in relation to structural design. Besides, it gives some idea of the religious sects flourishing in the areas during the period of excavation of these caves.

Allocation of Funds for Sports

6004. SHRI S. KRISHNA KUMAR: SHRI KUSUMA KRISHNA MURTHY:

Will the PRIME MINISTER be pleased to State:

(a) the allocation made in this year's budget for sports;

(b) the allocations for sports made in the annual budgets of the last three years with year-wise break-up;

(c) whether the amount allocated this year is too meagre for development of sports activities in the country; and

(d) if so, the reasons therefor and the steps being taken to provide more funds for the development of sports?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The total central budget allocation for Sports and Games during 1990-91 is:-

<i>Plan</i>	<i>Non-Plan</i>	<i>Total</i>
Rs. 4856.00 lakhs	Rs. 1558.00 lakhs	Rs. 6374.00 lakhs